

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.06.2024 AT 1.00 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|----------------------|-----------|----------------|--|
| TCP(IB)/2/9/AMR/2024 | | 9 of IBC | M/s Petrofuel (T) Limited Vs M/s Progressive Constructions Ltd |

ORDER

Present: Ms. Laila Sunil, Ld. Counsel for the OC.
Ms. Hamsini, Proxy Counsel for the CD

Pleadings are completed. It is stated by the Proxy Counsel for the CD that the CD has engaged another Counsel, Mr. P. Mohith Reddy. For filing vakalath of Mr. P. Mohit Reddy, Advocate on behalf of CD and for hearing, list the matter on 15.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**